

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

Date : 08-12-2023 This appeal was called on for hearing today.

For Appellant(s)

M/S. Unuc Legal Llp, AOR
Mr. Pawan R Upadhyay, Adv.
Ms. Sharmila Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Ms. Gargi Mishra, Adv.
Mr. Rishabh Khare, Adv.

For Respondent(s)

Ms. Reena Pandey, Adv.
Mr. Anurag Pandey, AOR
Mr. Gautam Das, AOR
Mr. Gautam Das, Adv.
Mr. Yogendra Singh, Adv.
Mr. Dharendra Kumar Jha, Adv.
Mr. Amit Acharya, Adv.
Mr. Kumar Pal, Adv.
Mr. Abani Kanta Sahu, Adv.
Mr. K.c.kaushik, Adv.

Mr. Mahesh Thakur, AOR
Mr. B.k. Gautam, Adv.
Mrs. Geetanjali Bedi, Adv.

Mr. Shiv Sagar Tiwari, AOR
Ms. Ruby, Adv.
Mr. Ashutosh Bansal, Adv.
Mr. Hemant Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of 01 year from
the due date of its maturity i.e 20.12.2023.

H. SHASHIDHARA SHETTY
Registrar